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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


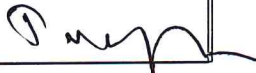
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 23.07.2018 AT 10.30 AM

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|----------------------------------|---|
| TRANSFER PETITION NO. | |
| COMPANY PETITION/APPLICATION NO. | IA No. 172//2018 in CP(IB) No.157/7/HDB/2018 |
| NAME OF THE COMPANY | Reliance Cellulose Products Ltd |
| NAME OF THE PETITIONER(S) | 3F Industries Ltd |
| NAME OF THE RESPONDENT(S) | Reliance Cellulose Products Ltd |
| UNDER SECTION | 7 OF IBC |

Counsel for Petitioner(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| | | | |
| | | | |

Counsel for Respondent(s):

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|---|
| Dharamani | Advocate | 944858594 |  |
| T. Nagesh | Advocate | 9849147487 |  |

In D.A. 172/18

ORDER

Counsel for Financial Creditor is present. Counsel for Corporate Debtor is also present.

Counsel for Corporate Debtor requested time for filing counter in the main petition.

IA 172/2018 is taken up for hearing. Counsel served copy of the Application on the Counsel for Corporate Debtor.

For filing objections in IA 172/2018 by both sides, time extended till 09.08.2018.


Member (J)

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